GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA STARRED QUESTION NO. 129 (TO BE ANSWERED ON 19.12.2018)

PENDING COURT CASES

†*129. SHRI HARISHCHANDRA CHAVAN:

Will the **PRIME MINISTER** be pleased to state:

(a) whether 521 cases are pending in the court against the persons who secured jobs by submitting fake certificates and 1035 cases are pending for disciplinary action; and

(b) if so, the details thereof, separately, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) & (b): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) & (b) of Lok Sabha Starred Question No. 129 to be answered on 19.12.2018 regarding pending court cases

- (a) & (b): The data regarding submission of fake caste certificates of Scheduled Castes, Scheduled Tribes and Other Backward Classes for recruitment to Government posts is not centrally maintained as it is the responsibility of the concerned appointing authority to take appropriate action in such cases. However, in pursuance of the directions of the Hon'ble Parliamentary Committee on Welfare of Scheduled Castes and Scheduled Tribes, the Central Government undertook one time exercise in the year 2010 to collect information about appointments secured on the basis of fake/false caste certificates. The information received in the year 2010 revealed that out of 1832 cases of fake/false caste certificates reported by various Departments/Ministries/Organisations, 276 cases resulted in removal/suspension from service, 521 cases were entangled into litigations and in balance 1035 cases, disciplinary cases were pending.
- 2. The state-wise information in not maintained. The information then received organization-wise is at Annexure.

Statement showing the number of cases of fake/ false caste certificates of SCs/STs/OBCs in various Ministries/ Departments/ Organizations/ PSUs.

S. No	Name of the Ministry/Department/	Total number of	No. of cases where	No. of cases of fake/false	Persons suspended/
	Organisation	Cases of Fake/False caste	Departmental proceeding has been initiated	caste certificates pending in	removed/ Terminated from the services or
		certificates	1.7.1	Court	expired
1.	National Commission for SCs		-		
2.	Department of Fertilizers(Min. of Chemical & Fertilizers)	4	3	1	
3.	Ministry of Water Resources	-		-	
4.	Department of Scientific & Industrial Research	11	3	8	
5.	-do-	1		A 1	1
6.	Consultancy Development Centre (Min. of Science & Technology)	- \	_		-
7.	National Research Development Corporation	-		•	.
8.	Central Electronics Ltd.	1	1 1		
9.	Ministry of Urban Development	4	1	2	1
10.	Hindustan Copper Ltd.(Ministry of Mines)			- 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1	
11.	Indian Bureau of Mines, National Aluminum Co. Ltd., Orissa	2	-	V i i i	2(one suspended one removed)
12.	Directorate General Civil Aviation, Safdar Jung Airport	-		energy liber	
13.	PMO, South Block	.			
14.	Department of Economic Affairs (Min. of Finance)				• • • • • • • • • • • • • • • • • • •
15.	Ministry of Minority Affairs	-	· · · · · · · · · · · · · · · · · · ·	• \	-
16.	Cabinet Secretariat	. • •			-
17.	Ministry of Steel		-	•	-
18.	Ministry of Panchayati Raj	•	<u>-</u>	•	-
19.	Ministry of Earth Sciences	-		-	,
20.	Ministry of Petroleum & Natural Gas	-			
$\overline{21}$.	Department of Fertilizers	2	-		2

	_	_		·		
	D.	-		-	Department of R&D	22.
	1	35 .			Comptroller Auditor General	23.
		55 .	21	.57	Department of Heavy Industry	23.
	-		-		Debaument of rise.	24.
		1	2	2	(BHEL) Department of Telecom	
		1	2	3	Indian Telephone Industry	25.
<u> </u>	1				Indian Telephone mudair)	26.
		10	38	49	Bangalore	
		· -	-		Bharat Sanchar Nigam Ltd	27.
	<u>.</u>		1	2	Telecom Consultant India Ltd.	28.
· .				- 4	Maha Nagar Telephone Nigam	29.
					T.td.	
				- '	Ministry of Road Transport &	30.
	1	2			Highways	
				3	Department of Food & Public	31.
	.		Y - 74.		Distribution of India	321
					Central Warehousing	
		17	1		Cornoration	1
				-35	Food Corporation of India	32.
:	17. 7. 1. 1.				Department of Expenditure	1
			•	-	Ministry of Science and	33.
						34.
	35	2	. 14	16	Technology	
			. 4	39	Department of Space	35.
ef ,,					Indo Tibtian Boarder Police	36.
					(ITBP)	
					0.72	
					Department of Financial	37.
	: t	-	. 1	- 1.	Services:	
	•	6	30	36	(i) Allahabad Bank	1.
		5	33	38	(ii) Andhra Bank	
* * 1 %	•	9	5	14	(iii) Bank of Baroda	
	第44 Jan 16	ы13°°.			(iv) Bank of India	1
7	. =	. 36	8	. 14	(v) Bank of Maharashtra	
}	18	54	63	44	(vi) Canera Bank	
1		1	- 05	135	(vii) Central Bank of India	
	_	4	1.1	1	(viii) Corporation Bank	•
	· -	20	50		(ix) Dena Bank	
. ;			112		(vi) Indian Overseas Bank	
	1			7	(vii) Oriental Bank of	
i de la	5		3 .		Commerce	
			2	. 7·.	(wiii) Puniah National Bank	- 1
		41		-	(All) Tunjab & Sind Bank	
	2	41	1	103	(XIV) Fullage & Unite 2	
) 9	3	14	(XV) Symmetre Dank of India	
		-	1 % 1 % 2		(XVI) Union Bank of India	
	1 .	20	7	27	(XVII) United Bank of India	
			1	21	1 111 TTMO 1 = 1=	316
	-	1			(xviii) UCO Bank	
	2		142	1 157	(xviii) UCO Bank (xix) Vijaya Bank (xx) State Bank of India	
	1 5 2	3 - 41 9 - 20	11 59 112 3 2 	103 14	(vii) Central Bank of India (viii) Corporation Bank (ix) Dena Bank (x) Indian Bank (xi) Indian Overseas Bank (xii) Oriental Bank of Commerce (xiii) Punjab National Bank (xiv) Punjab & Sind Bank (xv) Syndicate Bank (xvi) Union Bank of India (xvii) United Bank of India	

(
· \	(xxi) State Bank of		-	-	-
ι.	- 1	-	-	-	
	Bikaner and Jaiper (xxii) State Bank of Patiala	-			_
	(xxii) State Bank of		17	4.	
-	(XXIII) State Bank of	21	17		
	Hyderabad	1		8	
	(xxiv) State Bank of	15	7		
1	Missore			1.4	
	(xxv) State Bank of	17	3	14	1
	Terropcote	17 :	. S88		_
	(xxvi) State Bank of		. 2	2	A I
	(XXVI) State E	4	. 2		
	Indore Park of			2	• • •
1	(xxvii) Reserve Bank of	39	37		geo 900 gr
1	T_1:0	, ,		40	
	Graviji) National Bank of	93	51	42	
-	A migriture & Kural	כע			
1	Development, Mumbai	· Sini vi			
	Development				
	(xxix) IDBI		The state of the s	32	
	(XXX) LIC, Mumbai	146	114		M. Par 1 :
	(vovi) G.L.C.		•	2	4 .
	(xxxii) New India	41	34	3	
	1				3
	Mational Insurance	40	2	8	
	(xxxiv) Oriental Insurance	13			Marine Marine and
			22	9	
	Co.	41	32		
edered editor	(xxxv) United India			13	
43	Assurances	16	3	15	
	(A oriculture	- 7			•
- 33	I-mirence (O. OI IIIII		-1		
	(xxxvii) Syndicate Bank				
	(xxxviii) Board for		2	2	
	(XXXVIII) Dome to	4	. 1		
	Industrial & Financial				
	Reconstruction.				1
	(Industries	1			
	Development Bank of India				8
	그들은 그 회사에 대한 사람이 있는 어떻게 되었다. 그는 그 그 그 그 그 그 그 그 그 그 그 그 그 그 그 그 그 그		22	20	
	Department of Atomic Energy,	50			
38.			A Land	•	1
	Mumbai Staff Selection Commission	1			
39.	Staff Selection Commission				
40.	Ministry of Parliamentary		أبو حال البقيد موال إمال مود الله ال		The second of th
	1 CC_!=0	-			
41.	Department of Commerce	13	7	. 6	
41.	(Min. of Commerce &	13		- III - II - II - II - II - II - II -	4
	T 1		9	1	7
	Industry) R&DO (Ministry of Defence)	14		- 1	
42.	R&DO (Millistry of Deletery				
43.	Department of Personnel &			4	
	Training	- 5	1		
44.	Central Bureau of				83
47.	T tigation ([:B])	91	6	2	
	Border Security Force (BSF)	ı uı			

....

.....

	* *				· ·
	Inter State Council Secretariat		-		
16	Min. of Home Affairs)		3	3	9
+	Ministry of Power (PSUs)	15	,		
+7				1.	. 1
+11	Department of Agriculture and	2	-	1.	
0	Department of High and				46 (23 terminated/
-81	Cooperation Cooperation	62	8	. 6	40 (23 tellimated)
,	M/o Defence (Deptt. of	, 02			removed/expired)
-9	Defence)			•	18(castes changed
-4]					from reserved
					category to
	*	36.			General, out of
					which 2 took VRS)
			, N		(2 took VRS)
	· •••			en fa en en en	(2 cases settled in
l					favour of
l					employees)
1					(one reinstated)
- 1					
	CT Compaign	2	• • • • • • • • • • • • • • • • • • • •		2 removed.
J.	Department of Information			A 64 28 0	1.
5,11	Technology		College of the same of ATIN	inggerere engine	
1.	Department of Defence			7	
	Production:		**	4 .	-
1	(i)Hindustan Aeronautics	4		20.19	400
	Ltd(HAL)		F	2	3
	(ii) BEML Ltd.	5	-	0-	
	(iii) Hindustan Shipyard	5	3	Ť	
	Ltd.				3
	(iv)Mishra Datu Nigam Ltd.	6	3	-	
	(v)Bharat ElectricakLtd.	e"			
1	(V)Bharat Electrical 24	1			
	(vi) Bharat Dynamics Ltd.	3	2	1	2
	(vii)Director General	18	14	1 -	3
	Quality Assurance	10			\$ 1 V
	(DGQA)			N. C.	
	(viii)Ordnance Factory	20	6	10	14 /
	Board (OFB)	30	14	3	1
2.	M/o Health & Family Welfare	18	14.		<u> </u>
۵.	(W&PG Section)	1	-		
	(11-00-0-1-1-1-1-1-1-1-1-1-1-1-1-1-1-1-1	1		E01	276
	Tratal.	1832	1035	521	
	Total:				
		1	-		
